

(b) New exchanges are being installed and the existing exchanges are being expanded wherever feasible to clear the waiting list depending upon availability of resources.

**Setting up of Public Sector Industry in Anantapur District**

2247. SHRI K. RAMACHANDRA REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Union Government have any plan to start industries on large scale in chronic drought affected areas in the country;

(b) whether Anantapur district is a famine affected area; and

(c) if so, whether Union Government propose to start some big industry there in the public sector ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) :

(a) to (c). The investment decisions of Central Government in the industrial field are based mainly on techno-economic considerations. Relief for drought, flood etc. cannot be mixed up with investment in industries but has to be tackled on a different footing.

**'No Industry' Districts in Madhya Pradesh and Scheme for Setting up Small Scale Industries**

2248. SHRI PARASRAM BHARDWAJ : Will the Minister of INDUSTRY be pleased to state :

(a) the number and names of 'no-industry' districts in Madhya Pradesh;

(b) the proposal under consideration of Union Government for setting up big and small scale industries in these 'no-industry' districts;

(c) whether Union Government have recently reviewed the position in consultation with the Planning Commission for setting up small scale industries in 'no industry' districts of Madhya Pradesh; and

(d) if so, the details regarding the scheme of Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The following 18 Districts in Madhya Pradesh have been declared as 'No-Industry Districts' :

1. Balaghat
2. Bhind
3. Chhatarpur
4. Chhindwara
5. Damoh
6. Datia
7. Dhar
8. Guna
9. Jhabua
10. Mandla
11. Narshinapur
12. Panna
13. Rajgarh
14. Seoni
15. Shivpuri
16. Sidhi
17. Surguja and
18. Tikamgarh.

(b) Twelve applications received under the provisions of I (D & R) Act, 1951 for the grant of letters of intent for location of industries in the 'No Industry Districts' of Madhya Pradesh are at various stages of consideration.

Information relating to setting up of small scale units in the States is not centrally maintained.

(c) No, Sir.

(d) Does not arise.